NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 38

CP 3638/MB/2018 IA 15/2021 CA 15/2021 CA 16/2021 CA 338/2021 CA 09/2022 CA 538/2022 CA 640/2022 IA 61/2022 IA 25/2023 CA 137/2023 CA 170/2023 CA 178/2023 CA 212/2023

CORAM:

MS. ANU JAGMOHAN SINGH
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **07.07.2023**

NAME OF THE PARTIES**: -** **UNION OF INDIA**
V/S
INFRASTRUCTURE LEASING & FINANCIAL SERVICES LTD & ORS

Section 242(4),241- 242 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on Board on 28.07.2023.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)

Jagdish